

In light of order dated 02.01.21 , Daily report as regards online Certified copy of requisitions (as on 29.10.21) :-

1. Total nos. of transactions :- 1534

(Online requisition for certified copy of orders and judgment)

2. Total nos. of compliance :- 1498

3. Total nos. of requests pending :- 36

Reasons for non- compliance of the requests:-

(i) Files not received from the concerned sections :- 30

1. MA – 468/2018
2. LPA – 558/2019
3. LPA- 620/2018
4. WPC – 3073/2021
5. CR. REV. – 374/2013
6. ABA – 5059/2021
7. ABA – 3463/2020
8. CRMP – 1383/2009
9. WPC- 894/2014 (BEING ISSUED)
10. ABA- 6456/2021(BEING ISSUED)
11. MA – 263/2020
12. ABA-1765/2021
13. ABA – 5827/2021
14. CRMP-1699/2013
15. BA-6175/2021 (BEING ISSUED)
16. WPC-6995/2012 (BEING ISSUED)
17. WPC – 3894/2010
18. WPC – 7055/2019
19. WPC-2570/2021
20. ABA-5365/2018 (BEING ISSUED)
21. WPC-948/2013
22. ABA-8015/2021
23. WPC-2478/2020
24. CRMP-2006/2020
25. ABA-5486/2021
26. WPC-2086/2017
27. WPC-3151/2014
28. ABA-6955/2021
29. CR.REV-772/2012 (BEING ISSUED)
30. CRMP-300/2014 (BEING ISSUED)

(ii). No. of Requisitions in which reason for non-compliance

has been mentioned below

:-

06

A)- TR2087130821024613 – WPC – 4254/2015:- uploaded Order date 17.01.17 does not tally with the original order sheet.

B)- TR22446270821063007- CRMP – 3781/2018 :- uploaded order does not tally with the original order. (ie. Quashing order date 18.09.18 typed as 18.09.8)

C)- TR2341030921100239 - CRMP – 3781/2018 :- uploaded order does not tally with the original order. (ie. Quashing order date 18.09.18 typed as 18.09.8)

D)- TR2322010921035600- WPC – 1100/2016 :- Uploaded order contain extra order pages that does not tally with required order.

E)- tr2317010921031603- wpc – 1135/2016:- uploaded order does not tally with the required order ie. 27.09.16.

F)- TR- 2391050921024324- MA- 322/2014:- uploaded order does not tally with the original order ie. 05.07.2021. (S.L. NO. of respondent.)

Srip
29/10/21